

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1267
ANSWERED ON:08.12.2004
DIRECTIONS TO IAS OFFICERS
Paswan Shri Ramchandra;Yadav Shri Ramakant

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether certain directions have been given by the Government to the IAS officers serving in the different ministries in the capital;
- (b) if so, whether the same directions have been issued to the IAS officers serving in other States of the country such as Uttar Pradesh and Bihar; and
- (c) if so, the date on which the directions issued by the Government are set to be implemented in the case of IAS officers in Uttar Pradesh and other States in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): No Specific directions given exclusively to IAS officers serving in the different Ministries in the Capital.
- (b): No, Sir.
- (c): Does not arise.